While Health is a State subject, the Government of India supplements the efforts of State Governments for prevention and control of various diseases. A number of National Disease Control Programmes are being implemented. These include National Vector Borne Disease Control Programme (which covers Malaria, Dengue, Chikungunya, Japanese Encephalitis, Filariasis and Kala-azar), Revised National Tuberculosis Control Programme, National Leprosy Eradication Programme, National Programme for Control of Blindness, National Programme for Prevention and Control of Deafness, National Tobacco Control Programme, National Programme for Healthcare of the Elderly, District Mental Health Programme and National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke.

The activities up to the District level under the Disease Control Programmes are being implemented under the umbrella of National Health Mission, which also provides funds for strengthening health systems in the States as also for health infrastructure.

A new Programme for enhancing tertiary care facilities for Cancer was also commenced recently.

The Integrated Disease Surveillance Programme is being implemented with the objective of early detection and response to various disease outbreaks.

The Government is also implementing a National Programme for Universal Immunization against many vaccine preventable diseases.

Health status of coastal inhabitants

- 2625. DR. T. N. SEEMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether the health conditions of the coastal inhabitants of the country are very poor and they are prone to various infections;
 - (b) if so, the details thereof;
- (c) whether Government has conducted/has plans to conduct any study on the health status of the coastal people;
 - (d) if so, the details thereof;
- (e) whether few State Governments have approached the Centre in this regard for conducting health checkup camps and setting up special clinics in coastal areas;
 - (f) if so, the details and the status of such proposals; and
 - (g) the action taken by Government to upgrade the health of the coastal people?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) Public Health being a State subject, the primary responsibility to provide health care services lies with the State/UT Governments. No such disaggregated data regarding health conditions of coastal inhabitants is maintained.

- (c) and (d) The Ministry undertakes periodic district level health surveys across the country. However, no separate study on health status of coastal people has been undertaken or is proposed.
- (e) and (f) As mentioned above, Public Health being a State subject, under the National Health Mission (NHM), financial support is provided to States/UTs to improve their healthcare delivery including for organising health melas/camps based on the requirements posed by the States/UTs in their Programme Implementation Plans (PIPs). The details of amounts approved for health melas/camps under NHM in financial year 2014-15 is given in the Statement (See below).
- (g) Public Health being a State subject, under NHM, support is provided to State/UT Governments based on requirements posed by them in their PIPs.

Statement Fund approved for organising health melas/camp in 2014-15

Sl.No.	State	Amount Approved (₹ in lakhs)
1.	Bihar	10
2.	Chhattisgarh	5
3.	Madhya Pradesh	-
4.	Odisha	7.5
5.	Rajasthan	125.5
6.	Uttar Pradesh	6
7.	Uttarakhand	-
8.	Jharkhand	5
9.	Jammu and Kashmir	-
10.	Assam	68.8
11.	Andhra Pradesh	-
12.	Gujarat	26
13.	Haryana	7.2
14.	Himachal Pradesh	<u>-</u>

Sl.No.	State	Amount Approved (₹ in lakhs)
15.	Karnataka	-
16.	Goa	-
17.	Maharashtra	4
18.	Kerala	2.5
19.	Punjab	74
20.	Tamil Nadu	-
21.	West Bengal	-
22.	Telangana	-
23.	Manipur	9
24.	Meghalaya	12
25.	Mizoram	-
26.	Nagaland	11
27.	Sikkim	-
28.	Tripura	2.4
29.	Andaman and Nicobar Islands	-
30.	Chandigarh	-
31.	Dadra and Nagar Haveli	5.3
32.	Daman and Diu	-
33.	Lakshadweep	-
34.	Delhi	-
35.	Puducherry	-
	Total	381.2

Source: Record of Proceeding of States/UTs for 2014-15.

Accessing of medical reports by patients

†2626. SHRI LAL SINH VADODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government is seriously considering to provide right to attain medical report by the patients;
 - (b) if so, whether Government has taken any steps in this regard; and

[†]Original notice of the question was received in Hindi.